अजय भल्ला, भा.प्र.से. AJAY BHALLA, IAS



गृह सचिव Home Secretary भारत सरकार Government of India नॉर्थ ब्लॉक/North Block नई दिल्ली/New Delhi

D.O. No. 40-34/2020-DM-I(A)

19th March, 2021

Dear Chief Secretary,

Kindly refer to Ministry of Home Affairs' (MHA) Order number 40-3/2020-DM.1(A) dated 27.01.2021 by which guidelines for Surveillance, Containment and Caution were issued, which has been extended upto 31st March, 2021.

- 2. In terms of para 1 of the aforesaid Guidelines, State/UT Governments have been mandated to take all necessary measures to promote COVID-19 appropriate behaviour and ensure wearing of face masks, hand hygiene and social distancing. Further, these measures on COVID appropriate behavior are also included in the National Directives for COVID-19 Management, which have to be strictly followed throughout the country.
- 3. After the steady decline in COVID-19 cases for about 5 months, for the last few weeks, the number of COVID cases are showing an increasing trend in several parts of the country. It has been observed that it is largely due to laxity in the observance of COVID appropriate behaviour by the people, especially in the crowded places.
- 4. Keeping in view the fresh surge of cases and upcoming festivals, it will be important to ensure compliance of the Guidelines and to strictly enforce COVID appropriate behaviour, such as wearing of face masks, hand hygiene and social distancing among people.
- 5. I would, therefore, urge you to take necessary measures for creating awareness among people to follow COVID appropriate behaviour and simultaneously take necessary action for its strict enforcement, so as to fully overcome the pandemic. Further, necessary Orders/guidelines, issued by the respective State Governments/UT Administration in this regard, should be widely disseminated to the public and to the field functionaries for implementation.

With regards,

Yours sincerely,

(Ajav Bhalla)

Chief Secretaries of All States

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With regards,

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(Ajay Bhalla)

Administrators of All UTs